

HIGH COURT OF SIKKIM

Statement showing Institution, Disposal and Pendency of cases as on 30.04.2024

Cases	Total pendency at the beginning of April, 2024 (Civil-Criminal)		Institution during the month of April, 2024 (Civil - Criminal)		Total disposal during the month of April, 2024 (Civil- Criminal)		Pendency at the end of April, 2024 (Civil- Criminal)	
1. WRIT PETITION	79	--	04	--	07	--	76	--
2. APPEAL	22	54	01	08	02	03	21	59
3. RSA	09	--	--	--	01	--	08	--
4. FAO	01	--	--	--	--	--	01	--
5. CONTEMPT	02	--	--	--	--	--	02	--
6. MISC.CASES	--	02	--	--	--	01	--	01
7. MISC.APPEAL	--	--	--	--	--	--	--	--
8. SUO MOTU TRANSFER PETITION	--	--	--	--	--	--	--	--
9. TRANSFER PETITION	--	--	--	--	--	--	--	--
10. BAIL APPLICATION	--	--	--	--	--	--	--	--
11. MAC APPEAL	06	--	01	--	--	--	07	--
12. REVIEW	--	--	--	--	--	--	--	--
13. REVISION	03	07	01	--	01	01	03	06
14. MAT APPEAL	01	--	--	--	--	--	01	--
15. REVISION U/S 19 OF THE (FAM CT.)	--	--	--	--	--	--	--	--
16. LEAVE PETITION	--	--	--	01	--	01	--	--
17. ARBITRATION PETITION/APPEAL	06	--	02	--	--	--	08	--
18. S.A.O.	02	--	--	--	01	--	01	--
19. REFERENCE	--	--	--	--	--	--	--	--
20. C.O.	--	--	--	--	--	--	--	--
21. TAX APPEAL	02	--	02	--	--	--	04	--
22. Ex.P.	--	--	--	--	--	--	--	--
23. SP.APPEAL	--	--	--	--	--	--	--	--
24.Com. A	02	--	--	--	--	--	02	--
GRAND TOTAL	135	63	11	09	12	06	134	66

Prepared by Deputy Registrar (J)
High Court of Sikkim
Gangtok

verified by: JOINT REGISTRAR
HIGH COURT OF SIKKIM
GANGTOK